

Seventeenth Loksabha

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Title : Rajya Sabha agreed without any amendment to the passing of the Factoring Regulation (Amendment) Bill, 2021, passed by the Lok Sabha at its sitting held on the 26th July, 2021.

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 29th July, 2021 agreed without any amendment to the Factoring Regulation (Amendment) Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 26th July, 2021”

... (*Interruptions*)

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